[Shri Om Mehta]

303

Baroda on the 14th August, 1972.

(ii) Memorandum of Action taken on the Report. [Planed in Library. See No. ?-8838/ 74].

NOTIFICATION UNDER ESSENTIAL COM-MODITIES ACT, 1955

SHRI PRABHUDAS PATEL: I beg to lay on the Table a copy of Notification No. G.S.R. 684(E), (Hindi and English versions) published in Gazette of India dated the 9th December, 1974

(1) Statement No. XXVI

under sub-section (6) of section 8 of the Essential Commodities Act, 1965. [Placed in Library. See No. LT-8839/ 74].

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES, ETC. GIVEN DURING VARIOUS SESSIONS OF LOK SABHA

SHRI B. SHANKARANAND: I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undert; kings given by the Ministers during the various sessions of Lok Sabha:—

Sassion,

1470.

· Eleventh

Fourth Lok Sabha

(11) Staten	nent No. XX	XI	•		•	•	•	Twelfth	Session,	1970.
				Fift	h Lok	Sabh	a			
(ni) Staten	neng No. XX	XIV,	•	•	•			Second	Session,~	1971.
(iv) Staten	nent No. XX	v	•	•			•	Fourth	Session,	1972.
(v) Staten	nent No. XV	II	•	•			•	Fifth	Session,	1972.
(vi) Staten	nent No. XV	1	•	•				Sixth	Session,	1972.
(vii) Staten	nent No. XV	111	•	•				Seventh	Session,	1973.
(viii) Stater	nent No. XI	1	•		•			Eighth	Session,	1973.
(xi) Staten	nent No. X	•	•		•	•	•	Ninth	Session,	1973.
(x) States	ment No. XI							Tenth	Session,	1974.
(xi) States	ment No. IV	•					•	Bleventh	Session	1974.
(xii) States	ment No. I		•					Twelfth	Session,	1974.

[Placed in Library, See No. LT-8840/74].

REVIEW AND ANNUAL REPORT OF MAN-GANESE ORE (INDIA) LTD., NAGPUR FOR 1972-73

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): On behalf of Shri Sukhdev Prasad, I beg to lay on the Table a copy each of the following papers (Hindi and English versions)

under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Review by the Government on the working of the Manganese Ore (India) Ltd., Nagpur for the year 1972-73
- (ii) Annual Report of the Manganese Ore (India) Ltd. Nagpur, for the year 1972-73 along with the Audited Accounts